

(2023) 08 DEL CK 0486

Delhi High Court

Case No: Civil Suit (COMM) No. 570 Of 2017, Of 2018, I.A. No. 2010 Of 2020, 18959 Of 2022

M/S Crocs Inc Usa

APPELLANT

Vs

M/S Relaxo Footwear Ltd

RESPONDENT

Date of Decision: Aug. 28, 2023

Hon'ble Judges: C.Hari Shankar, J

Bench: Single Bench

Advocate: Ajay Amitabh Suman, Gaurav Miglani, Mansi Sharma, Vindhya S. Mani, Vaishali Joshi, Surbhi Nautiyal

Final Decision: Disposed Of

Judgement